CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON MONDAY, NOVEMBER 5, 2007 TO THE SHAREHOLDERS OF

VERTEX SECURITIES LIMITED (VSL)

Regd. Office: Thottathil Towers, IInd Floor, Market Road, Ernakulam, Kochi 682 018
Tel. No. (0484) 2384848, Fax No. (0484) 2394209
E-mail ID: ranjanverghese@hotmail.com, Website: www.vertexbroking.com

Attention of Shareholders/beneficial owners holding Shares in dematerialized form, is invited to the Public Announcement made on Monday, November 5, 2007. The following additional information/changes may, please, be noted and acted accordingly.

a. Please note that the Telephone and Fax numbers of the Target Company has been changed. The new numbers are **Telephone: (0484) 2384848, Fax: (0484) 2394209**

b. The Schedule of activities is changed, as follows:

Activity	Original	Revised
Public Announcement (PA)	Monday, November 05, 2007	Monday, November 05, 2007
Corrigendum to Public Announcement		Thursday, June 12, 2008
Specified date	Friday, November 30, 2007	Friday, November 30, 2007
Last date for a competitive bid	Monday, November 26, 2007	Monday, November 26, 2007
Letter of Offer to be posted to shareholders	Saturday, December 15, 2007	Saturday, June 14, 2008
Date of opening of the Offer	Thursday, December 20, 2007	Wednesday, June 18, 2008
Last date for withdrawing acceptance from the Offer	Thursday, January 03, 2008	Wednesday, July 02, 2008
Date of closing of the Offer	Tuesday, January 08, 2008	Monday, July 07, 2008
Last date for revising the Offer price/ number of shares.	Friday, December 28, 2007	Thursday, June 26, 2008
Last date of communicating rejection/ acceptance and payment of consideration For applications accepted	Wednesday, January 23, 2008	Tuesday, July 22, 2008

c. Ami Stock and Share Brokers Private Limited, having its registered office at 38, Old Market Area, Mithapur, had, vide Memorandum of Understanding dated 04.02.2007, agreed to purchase 45% Equity Shares from the promoters at an agreed price of Approx. Rs. 25/- per Share. Hence, on 04.02.2007, the said Ami Stock and Share Brokers Private Limited triggered Regulation 10 of the Regulations. For the said non compliance by Ami Stock and Share Brokers Private Limited, SEBI may initiate suitable action against Ami Stock and Share Brokers Private Limited in terms of the provisions the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations as amended till date and other provisions of SEBI Act at a later stage.

d. For non-compliance with the provisions of Reg. 11 by the promoters/promoter group Shareholders on 30.10.1999 and 08.04.2006, SEBI may take suitable action against them at a later stage.

e. The residential telephone number of Compliance Officer of VSL, Shri. K J Thomas has changed to (0484) 2577202.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

On behalf of the Acquirers
TRANSWARRANTY FINANCE LIMITED
Regd. Office: 403, Regent Chambers, Nariman Point, Mumbai 400 021
Tel No. (022) 6630 6090/91, 2204 7965/66 Fax Nos. (022) 6630 6655, 4001 0888
E Mail ID: mail@transwarranty.com, Website: www. transwarranty.com)
&
SHRI. KUMAR NAIR
29B, 29th Floor, Belvedre Court, Sane Guruji Marg, Mahalakshmi, Mumbai 400 011
Tel No. (022) 2301 3074, E Mail ID: kumar@transwarranty.com

Place : Mumbai
Date : June 12, 2008